

industrial units which was outstanding as on June 30, 1990;

(b) whether the financial position of some of these units is not sound and they are lying closed;

(c) if so, the number of such units and the amount of loans provided to these units;

(d) whether the Board for Industrial and Financial Reconstruction (BIFR) has chalked out certain plans for the revival of these units; and

(e) if so, the number of these units?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) State Bank of India has reported that the total amount of loans advanced by the SBI to Industrial units including small scale units which was outstanding as on June 30, 1990 is Rs. 16.497 crores.

(b) and (c) The number of units, including SSI units, whose financial position is not sound are reported to be 70,799 and loans sanctioned to these units amount to Rs. 413 crores.

(d) BIFR, which has been established under Section 4 of the Sick Industrial Companies (Special Provisions) Act, 1985 has jurisdiction for rehabilitating sick companies which are in the non-SSI sector. In the case of all such units the law provides that on a reference being made to them, BIFR must take cognizance of such companies in order to attempt their rehabilitation in accordance with the said Act.

(e) 181 units, of which:

(i) rehabilitation packages finalised	38
(ii) winding up notices issued	20
(iii) rejected or yet be registered	50
(iv) hearing is in progress	73

<b>Total</b>	<b>181</b>
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### Setting up of a unit song and drama Division in Pithoragarh, U.P.

1586. SHRI HARISH RAWAT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to set up a unit of Song and Drama Division in Pithoragarh district of Uttar Pradesh; and

(b) whether this unit is likely to be set up during 1990-91?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) No, Sir.

(b) Does not arise.

### Doordarshan Tower at Pithoragarh (Uttar Pradesh)

1587. SHRI HARISH RAWAT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware that the transmission of the Doordarshan Tower at Pithoragarh in Uttar Pradesh has been poor for quite a long period;

(b) if so, the details of the complaints received in this connection;

(c) whether steps have been taken to remove these complaints; and

(d) if so, the details thereof?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) The low power TV transmitter at Pithoragarh is reported to be functioning normally, but its coverage is somewhat limited because of the obstructions caused by the hilly terrain of the area.

(b) to (d) Complaints regarding poor coverage of the transmitter have been

received, from time to time, from various quarters. The TV coverage in Pithoragarh district is expected to improve with the commissioning of the very low power transmitter under implementation at Munsiri. Further improvement in TV coverage in the district depends upon the availability of resources for the purpose.

**Smuggling of foodgrains on Indo-Nepal Border**

1588. SHRI HARISH RAWAT: Will the Minister of FINANCE be pleased to state:

(a) whether Government have received any complaint in regard to the large scale smuggling of foodgrains etc. from Nainital and Pithoragarh districts of Uttar Pradesh into Nepal;

(b) if so, the number of cases of smuggling detected during last one year; and

(c) the further action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c) Available reports do not indicate any instances of smuggling of foodgrains from Nainital and Pithoragarh districts of Uttar Pradesh into Nepal in the recent past. However, the Enforcement agencies remain alert against smuggling activities throughout the country including those on the Indo-Nepal border. Close co-ordination is being maintained between all the agencies concerned with the detection and prevention of smuggling.

[English]

**Tax Evasion by Tobacco and Drug Companies**

1589. SHRI KARIA MUNDA: Will the Minister of FINANCE be pleased to state:

(a) whether some foreign share holding companies, particularly tobacco and drug companies, have evaded huge Excise duty and other taxes

and opened their office abroad to legalise their black money;

(b) if so, the action taken by Government in this regard;

(c) whether Government propose to direct these companies to close their offices abroad to meet shortage of foreign exchange; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (d) Information is being collected and will be laid on the Table of the House.

**Mis-Utilisation of Foreign Exchange Allotted to companies in Delhi**

1590. SHRI KARIA MUNDA: Will the Minister of FINANCE be pleased to state:

(a) the foreign exchange allotted to M/s. ITC Ltd., Glaxo Ltd., Asian Paints Ltd. and to 5-Star Hotels in Delhi during the last two years.

(b) whether instances of misutilisation of the foreign exchange by the above companies/hotels have come to the notice of Government; and

(c) if so, the details thereof and the action taken or proposed to be taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Information is being collected and will be laid on the Table of the House.

(b) and (c) No case of misutilisation of foreign exchange released to the named companies and five star hotels in Delhi has come to the notice of the Enforcement Directorate during the last two years.

**Hotels with Foreign Share Holdings**

1591. SHRI KARIA MUNDA: Will the Minister of TOURISM be pleased to state:

(a) the names of hotels in India with foreign share holdings;